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Title: Reported survey of Christian Minorities in the State of Gujarat.

SHRI S. JAIPAL REDDY (MIRYALGUDA): Mr. Speaker, Sir, I am today rising on a matter of not only urgent and paramount public importance but also of disturbing import.

Sir, the Home Minister of Gujarat Government, Shri Amit Shah made a public admission that the Government has conducted a survey through the Police Department on Christian families in many districts. The districts include Ahmedabad, Surat, Jamnagar, Banaskanta, Sabarkanta, and Kutch. In the past one week, the Police have visited a numerous Christian families in these districts. The explanation given by the Home Minister is that the Police was given the task of collecting statistics because of a question put by my senior colleague, Shri Ram Vilas Paswan.

If the State Government does not have ready statistics what the State Government does in reply to any question put either in the Parliament or in the Assembly is to say that they do not have the statistics. No State Government can ever be allowed to conduct surveys to collect statistics through the Police Department. The point is this that in Gujarat a reign of terror has been unleashed on the Christian community...*(Interruptions)* The State of Gujarat has been converted into a Police State...*(Interruptions)* What the Government of Gujarat has done has never been done in the history of India...*(Interruptions)*

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): What he is telling are facts. You are threatening them...*(Interruptions)*

SHRI S. JAIPAL REDDY : Sir, such a thing has never been done in the history of India...*(Interruptions)* No Police Department can ever be allowed to visit private families to collect statistics...*(Interruptions)* Since it relates to the safety and security of the minorities, I would request you to advise the hon. Home Minister to make a statement on the situation...*(Interruptions)* The Home Minister must be asked to make a statement...*(Interruptions)* Let the Home Minister collect the facts from the State of Gujarat and make an official statement...*(Interruptions)* Sir, let the Home Minister be summoned...*(Interruptions)*

SHRI N.N. KRISHNADAS (PALGHAT): Sir, we also associate ourselves with him...*(Interruptions)*

SHRI S. JAIPAL REDDY : Sir, kindly advise the hon. Home Minister to make a statement...*(Interruptions)*

MR. SPEAKER: If the Government wants to react, then they may do so.

...*(Interruptions)*

SHRI S. JAIPAL REDDY : Sir, such a thing has never been done in the history of India...*(Interruptions)*

MR. SPEAKER: Yes, Shri Ram Vilas Pawan.

SHRI PRIYA RANJAN DASMUNSI : Sir, let the Home Minister make a statement...*(Interruptions)*

MR. SPEAKER: It is for the Government to react to it. If they want they can react to it; otherwise not. Please sit down now.

...*(Interruptions)*

SHRI S. JAIPAL REDDY : Sir, has such a thing ever been done?...*(Interruptions)* Is it legally permissible?...*(Interruptions)* Sir, the Home Minister of Gujarat issued instructions to the Police Department in Gujarat...*(Interruptions)*

योगी आदित्यनाथ (गोरखपुर) : अध्यक्ष महोदय, यह गलत बात कह रहे हैं। ऐसा कह कर देश को बदनाम किया जा रहा है।¹ (व्यवधान)

SHRI S. JAIPAL REDDY : Let the Parliamentary Affairs Minister reply to it...*(Interruptions)*

अध्यक्ष महोदय: श्री जयपाल रेड्डी का स्थगन प्रस्ताव अस्वीकृत किया गया है, इसलिए उन्हें शून्यकाल में बोलने का मौका दिया गया। उन्होंने सदन के सामने अपनी बात रखी। अभी इसके ऊपर कुछ कहना या न कहना, यह सरकार का प्रश्न है। मेरे ख्याल में आपकी रिकवैस्ट होम मिनिस्टर साहब के पास पहुंचानी चाहिए। I think, the hon. Parliamentary Affairs Minister has listened to it.

पासवान जी, अब आप अपनी बात रखिए।
